

RATION FOR MEMBERS OF PARLIAMENT.

SHRI SUKOMAL SEN (West Bengal): Madam, I lay on the Table a copy each (in English and Hindi) of the Interim Report of the Joint Parliamentary Committee to Suggest Facilities and Remuneration for Members of Parliament.

THE ANTI-HIJACKING (AMENDMENT BILL, 1993.

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Anti-Hijacking Act, 1992. The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD: Madam, I introduce the Bill.

THE SUPPRESSION OF THE UNLAWFUL ACTS AGAINST SAFETY OF CIVIL AVIATION (AMENDMENT) BILL, 1993

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): Madam, I beg to move for leave to introduce a Bill further to amend the Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982 The question was put and the motion was adopted.

SHRI GHULAM NABI AZAD: Madam I introduce the Bill.

RE-VIOLENCE IN THE NORTH-EASTERN REGION

THE DEPUTY CHAIRMAN: New we take up Special Mentions. (Interruptions)

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Madam, I want to raise a point of order. (Interruptions)

SHRI ASHIS SEN (West Bengal): I want to raise a very important point. (Interruptions)

SHRI SUBRAMANIAN SWAMY: J want to draw the attention of the House. (Interruptions)

THE DEPUTY CHAIRMAN: If the House agrees, we can take up the Appropriation Bill and the other Bill first. We can take up Special Mentions in the even. ing. I take it the House agrees. (Interruptions)

SHRI VIZOL (Nagaland): Madam, kindly permit me to make an important ponit. (Interruptions)

THE DEPUTY CHAIRMAN: I will permit you, Mr. Vizol. After me, you can speak. Now, let me say that we can take up Special Mentions in the evening. Whatever concerns your mind or is agitating your mind we can have now. Let me identify. Let us hear what the hon-Member there wants to say. (Interruptions)

श्री अनन्त प्रकाश गौतम (उत्तर प्रदेश): महोदय! गुजरे विज्ञेवाधिकार का प्रश्न उठाना है।

उपसभापति: वे कल से कहना चाह रहे हैं। उनको बोलने दीजिए। वजीज बोलिए।

SHRI VIZOL: Madam Deputy Chairman, as the House is aware, since the Winter Session of Parliament began, till today, there has been a lot of violence-in the North-Eastern Region, particularly, in Nagaland. (Interruptions)

In Nagaland, there were two major incidents involving the loss of life of 20 Army men including one top-ranking officer a colonel. (Interruption)

[The Vice-Chairman (Shri V. Narayanasamy) in the Chair]

श्री अनन्त प्रकाश गौतम: महोदय

THE VICE-CHAIRMAN (Shri V. Narayanasamy): Let htm conclude. I will you. (Interruptions)

THE VICE-CHAIRMAN (Shri V. Narayanasamy) : Let him conclude.

SHRI VIZOL : In these incidents so many lives of Indian soldiers were lost. Nobody bothers about that. Yesterday a friend of mine, Shri Shukla from this side of the House, brought this issue to the notice of this House, but nobody uttered a word. This is the kind of negative attitude towards the people of the North-East States. Endless incidents are taking place. The army has to act under restraint because of the difficult terrain and the demographic factors. People living in these North-East States are suffering miseries which can never be expressed in words, but nobody is uttering a word about these things. I tell you, a day will come and you will not be surprised when the whole North East will be erupt into cataclysmic conflagration and then it will be too late. When a dozen Indian soldiers of the peace Keeping Force were killed in Europe there was so much concern expressed, but the people in this country are not uttering a word when so many of our soldiers are killed in the North-East area. Because of this I gave notice of a Starred Question but it was converted into an Unstarred Question and the reply given also does not contain any substance. What is this ? Where is the Government. (Interruptions.)

THE VICE-CHAIRMAN (SHRI V. Narayanasamy) : Already there are some names before me. I will call one by one. Yes, Mr. Gautam. (Interruptions). I have already identified Mr. Gautam. Yes, Mr. Gautam, be brief.

श्रीमती लक्ष्मी बहिन (उत्तर प्रदेश) : महोदय यह बड़ा गंभीर मामला है और हमारे पूर्वोत्तर राज्यों में जिस तरह से आतंकवाद है और उससे हमारे कर्मियों को जिस तरह ज़ुलम पड़ रहा है उसकी तरफ सरकार को ध्यान देना चाहिए.... (अवधान) मैं यह कहना चाहती हूँ कि पिछले दिनों नक्सलवाद में बहुत आतंकवाद था लेकिन अब से बहुत प शोकप्रिय सरकार आई है आतंकवाद में कमी

आई है अगर इससे देखने में आया है कि फिर कुछ घटनाएं हो रही हैं। इस ओर सरकार को ध्यान देना चाहिए। (अवधान)

"I would just like to point out that there

RE. QUESTION OF PRIVILEGE

श्री धनन्ध प्रकाश गोतम (उत्तर प्रदेश) : महोदय पिछले सत्र में 23 अगस्त को मैंने इस राज्यसभा में अनुसूचित जाति और जनजाति के आरक्षण कोटा को पूरा करने के संबंध में एक विशेष उल्लेख किया था। उस विशेष उल्लेख के दौरान मैंने एक ऐसे प्रासंगिक पक्ष का जिक्र किया था जो कार्मिक विभाग की ओर से सभी विभागों को जारी किया गया था और उसमें यह लिखा गया था कि 50 प्रतिशत आरक्षण ही भरा जाएगा और 50 प्रतिशत नहीं भरा जाएगा। इस संबंध में मैंने उस प्रासंगिक पक्ष का उल्लेख किया था। माननीय मंत्री ने उत्तर दिया था और उससे पता चला था कि उन्होंने इंटरवल किया था और उसके बारे में सचवा दी थी। उसे सदन के सामने रखते हुए मैं उस मामले में विशेषाधिकार के हनन का प्रस्ताव प्रस्तुत करना चाहता हूँ। माननीय मंत्री जी ने कहा था कि—

was a recent judgment of the Supreme Court when the entire question of reservations had come up. They have said that reservations shall not exceed fifty per cent. In view of that, a circular had been issued. But I would like to clarify that since then, the issue was raised in the other House; a meeting of all the leaders was called by the Speaker in which Minister for Social Welfare and other officials were called and the matter was sorted. And it had been decided that a fresh circular would be issued. The whole matter has been sorted out amicably after the issue was raised in the other House and discussed. Also, the necessary instructions are being issued. They have already been issued."

फिर माने उन्होंने कहा है—